

ITEM NO.23

COURT NO.4

SECTION II-D

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2753/2026

[Arising out of impugned final judgment and order dated 23-12-2025 in CRLA No. 369/2022 passed by the High Court of Delhi at New Delhi]

MASARAT ALAM BHAT

Petitioner(s)

VERSUS

NATIONAL INVESTIGATION AGENCY

Respondent(s)

IA No. 235124/2026 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 235118/2026 - INTERVENTION/IMPLEADMENT

IA No. 235121/2026 - PERMISSION TO APPEAR AND ARGUE IN PERSON

WITH

SLP(Crl) No. 4813/2026 (II-D)

SLP(Crl) No. 5162/2026 (II-D)

SLP(Crl) No. 7548/2026 (II)

SLP(Crl) No. 15826/2026 (II-D)

Date : 09-09-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. S. Debabrata Reddy, AOR
Mrs. Tara Narula, Adv.
Ms. Shivangi Sharma, Adv.

Mr. Talha Abdul Rahman, AOR
Mr. Sheeran Alavi, Adv.
Mr. Harsh Vardhan Kediya, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Faizan Ahmed, Adv.
Ms. Vibha Swaminathan, Adv.

Mr. Aarif Ali, Adv.
Mr. Vijay Kumar, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Shahid Nadeem, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Chand Qureshi, AOR
Mr. Akram Khan, Adv.
Mr. Mohd Tauheed, Adv.
Mr. Mohd Shahzad Ansari, Adv.

Mr. M S Alam, Adv.
Mr. Mohd Faiz Ahmed, Adv.

Mr. Yash S. Vijay, AOR
Ms. Rupali Francesca Samuel, Adv.
Ms. Stuti Rai, Adv.
Mr. Joshua Tom Thomas, Adv.
Mr. Aditya Krishna, Adv.

For Respondent(s) Mr. Shaurya Sahay, AOR
Mr. Aman Jaiswal, Adv.
Ms. Sharvi Sharma, Adv.
Ms. Akanksha Pandey, Adv.
Ms. Harshita Raghuvanshi, Adv.

Mr. Bhuvan Kapoor, Adv.
Ms. Chitrangda Rashtravara, Adv.
Ms. Anamika Aggarwal, Adv.
Mr. Arvind Kumar Sharma, AOR
Dr. Arun Kumar Yadav, Adv.

Respondent-in-person

UPON hearing the counsel the Court made the following

O R D E R

In view of the letter circulated by the learned
counsel appearing for the respondent, the matter
stands adjourned.

List the matter on 29.09.2026.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR